HIGH COURT OF CHHATTISGARH

Data of Commercial Benches (Commercial Appellate Division)

Month - July 2023

	Form 1 List of cases e-filed during the month											
Sr. No.	Date of Chinis											
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)			
1	High Court of C.G.	Bilaspur	NIL									

			List of cases in wh	Form 2 nich e-payment of Court fees w	as made during the	month	
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court	Raipur	NIL	NIL	NIL	NIL	NIL

	Form 3 List of cases in which Electronic Service of process has taken place during the month										
Sr. No.	Dute of freeholder of process										
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)				
1	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL				

Form 4
List of total no. Of cases randomly allocated during the month

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. Of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court	Bilaspur	Hon'ble Shri Justice Goutam Bhaduri, Hon'ble Shri Justice Sanjay Agrawal	03	ARBA 21/2023	
2	High Court	Bilaspur	Hon'ble Shri Justice Goutam Bhaduri, Hon'ble Shri Justice Sanjay Agrawal	03	ARBA 22/2023	
2	High Court	Bilaspur	Hon'ble Shri Justice Goutam Bhaduri, Hon'ble Shri Justice Sanjay Agrawal	03	ARBA 23/2023	
3	High Court	Bilaspur	Hon'ble Shri Justice Goutam Bhaduri, Hon'ble Shri Justice Sanjay Kumar Jaiswal	03	ARBA 25/2023	

				Form List of cases in which Case Managemen			
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of filing Date of Registration	Date of case management hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court	Bilaspur	ARBA 13/2018	M/s Kripa Road Lines Vs. M/s Ntpc Limited,	ABDUL WAHAB KHAN, DEEPAK KUMAR AGRAWAL, (COUNSEL FOR THE APPELLANT) & B.D. GURU, SHALEEN SINGH BAGHEL, RAJENDRA TRIPATHI, ADITYA BHARDWAJ, (COUNSEL FOR THE RESPONDENT)	1	31/07/2023
2	High Court	Bilaspur	ARBA 57/2019	M/s Orissa Concrete And Allied Industries Ltd. Vs. The Union of India	CHANDRESH SHRIVASTAVA, PAWAN KESHARWANI, SAMARTH PANDEY, (COUNSEL FOR THE APPELLANT) & ASSTT.S.G., BHUVNESHWAR SINGH RAJPUT, SWATI R. GUPTA, R.K.GUPTA, (COUNSEL FOR THE RESPONDENT)		24/07/2023
3	High Court	Bilaspur	ARBA 62/2019	Steel Authority of India Ltd. Vs. Praxair India Pvt. Ltd. ,	P R PATANKAR, VEDANT BHELONDE, (COUNSEL FOR THE APPELLANT) & C. MURALIDHARA, VEDANAYAKI KIRAN, ABHISHEK PATIL, PRINCY PONNAN, ANMOL SHARMA, (COUNSEL FOR THE		19/07/2023

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					RESPONDENT)		
4	High Court	Bilaspur	ARBA 16/2022	South Eastern Coalfields Limited & Ors. Vs. M/ S Sri Balaji Metals And Minerals Pvt. Ltd.		30/04/2022	14/07/2023
5	High Court	Bilaspur	ARBA 34/2022	M/s Shiva Construction Company Vs. Anand Agrawal & Ors.	AMAN ANSARI, MEERA ANSARI, (COUNSEL FOR THE APPELLANT) & RAHUL JHA, RAMENDRA KISHORE PRASAD, (COUNSEL FOR THE RESPONDENT)	19/09/2022	20/07/2023
6	High Court	Bilaspur	ARBA 12/2023	Chhattisgarh State Power Generation Company Limited Vs. M/s Sweta Construction, Partnership Firm	RAJA SHARMA, JUGAL KISHORE SHARMA, (COUNSEL FOR THE APPELLANT) & PRAGALBHA SHARMA, RISHABH GARG, PAYAL JAIN, KSHITIJ SHARMA,(COUNSEL FOR THE RESPONDENT)	05/04/2023	13/07/2023
7	High Court	Bilaspur	ARBA 16/2023	Awadhesh Kahara Vs. Surendra Singh	PARAS MANI SHRIWAS, (COUNSEL FOR THE APPELLANT) & MANOJ PARANJPE, SHASHWAT MISHRA, ARPAN VERMA, RISHABH GUPTA, VIVEK MISHRA, SHUBHANK TIWARI, SHREYANSH AGRAWAL, VAISHALI MAHILONG, ANSHUL TIWARI, BHARAT SHARMA, PRASOON AGRAWAL, ANURAG SINGH, (COUNSEL FOR THE RESPONDENT)	05/05/2023	17/07/2023
8	High Court	Bilaspur	ARBA 17/2023	M/s Bharat Aluminum Company Limited (Balco) Vs. M/s R.K. Transport Company	D.L. DEWANGAN, RISHABH GARG, SUNDAR LAL SAHU, ANJALI SHARMA, SAMRATH SINGH MARHAS, (COUNSEL FOR THE APPELLANT) & ASHISH SURANA, MAYANK CHANDRAKAR, KESHAV DEWANGAN, CHETAN SINGH CHAUHAN, ANAND DADARIYA, NIKHIL PARAKH, (COUNSEL FOR THE RESPONDENT)	09/05/2023	07/07/2023
9	High Court	Bilaspur	ARBA 21/2023	Union of India & Ors. Vs. M/s Avexa Corporation Private Limited &Anr.	RAMAKANT MISHRA, JYOTI SINGH, ANJU SHRIVASTAVA, (COUNSEL FOR THE APPELLANT) & ABHISHEK VINOD DESHMUKH, P R PATANKAR, PRAJAKTA PATANKAR, NISHA GUPTA, (COUNSEL FOR THE RESPONDENT)	01/07/2023	04/07/2023
10	High Court	Bilaspur	ARBA 22/2023	M/s Oriental Foundry Privatate Limited Vs . Union of India &Ors	RISHABH GARG, PAYAL JAIN, AKASH KUMAR KUNDU, PRAGALBHA SHARMA,	05/07/2023	07/07/2023

					KSHITIJ SHARMA,(COUNSEL FOR THE APPELLANT) ASSTT.S.G., (COUNSEL FOR THE RESPONDENT)		
11	High Court	Bilaspur	ARBA 23/2023	M/s Oriental Foundry Private Limited Vs. Deputy Chief Material Manager - Ii South East Central Railway	ABHISHEK VINOD DESHMUKH, (COUNSEL FOR THE APPELLANT) & ASSTT.S.G.,(COUNSEL FOR THE RESPONDENT)	10/07/2023	11/07/2023

					Contested comm	Form ercial cases		uring the m	onth				
Sl. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institutio n Mediatio n did not take place (Yes/No)	Date of Decision	Days for dispos al	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	High Court	Bilapsur	ARBA 18/2022	International Llp, Vs. Chhattisgarh State Civil Supplies Corporation	SHAILJA SHUKLA, POORVA TIWARI, SACHIN NIDHI, UTSAV MAHISWAR (COUNSEL FOR THE APPELLANT) KASHIF SHAKEEL, ATUL KUMAR KESHARWANI, ANISH TIWARI, (COUNSEL FOR THE RESPONDENT)	12/05/2022	N.A.	20/07/2023	435 Days	Contested (Allowed)	N.A.	N.A.	Appeal U/S 13 of Commercial Courts Act, 2015 Read with Section 37 of the arbitration & Conciliation Act, 1996

ha .	2	High Court	Bilapsur	ARBA 8/2023	Chhattisgarh State Agriculture Maketing Board Vs. M/s Price Water House Coopers Pvt. Ltd.	R ORAON, GURMEET	13/02/2023	N.A.	31/07/2023	169 Days	Contested (Dismissed on Default)	N.A.	N.A.	Appeal U/S 37 of the arbitration & Conciliation Act, 1996 R/W Section 13 of the Commercial Court, Act, 2015.
3	3	High Court	Bilapsur	ARBA 22/2023	M/s Oriental Foundry Privatate Limited Vs. Union of India &Ors.	RISHABH GARG, PAYAL JAIN, AKASH KUMAR KUNDU, PRAGALBHA SHARMA, KSHITIJ SHARMA,(COUNSEL FOR THE APPELLANT) ASSTT.S.G., (COUNSEL FOR THE RESPONDENT)	05/07/2023	N.A.	07/07/2023	03 Days	Contested (Disposed of)	N.A.	N.A.	Memorandum of Appeal U/S 37 (1)(c) of the arbitration & Conciliation Act, 1996 R/W Section 13 (1) of the Commercial Court, Commercial Division & Commercial Appellant Division of High Court Act, 2015.
4	1	High Court	Bilapsur	FAM 163/2018	Chattisgarh Gadiwan Hamad Reja Mazdoor Mahasangh Vs. Food Corporation of India	H.S AHLUWAIA, VAISHALI MAHILONG, ANSHUL TIWAIR, RASHUL BHAWNANI, BHRAT SHARMA, VAIBHAV A GOVERDHAN, MANOJ PARANJPE, G.S AHLUWAIA (COUNSEL FOR THE APPELLANT) B.P. GUPTA (COUNSEL FOR THE RESPONDENT)	27/07/2018	N.A.	31/07/2023	1830 Days	Contested (Disposed of)	N.A.	N.A.	Memorandum of Appeal U/S 13

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	Form 7 Summary of Commercial Cases during the month										
Sr. No.	Court	District	Total number of cases pending on the 1 St day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month					
(1)	(2)	(3)	(4)	(5)	(6)	(7)					
1	High Court of C.G.	Bilaspur	76	5	4	77					

Form 6 (i): Mediation Data on Monthly Basis

	List of cases received for Pre-Institution Mediation and Settlement during the month											
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai	Total number of applications pending on the 1 St day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pendig at the end of the month						
(1)	(2)	(3)	(4)	(5)	(6)	(7)						
1	Mediation Centre, High Court of Chhattisgarh, Bilaspur	NIL	NIL	NIL	NIL	NIL						

(K. VINOD KUJUR) REGISTRAR (JUDICIAL)